

21

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.293/ 14	TP 7/17	For hearing	433( e) / 433(f)	Lalitha Developers Vs Ittina Properties Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

21. **TAHURA ANZAR**  
**8095371495**

Petitioner.



2. **BHAVANI KUMAR**  
**for King and Partridge**  
**(+91 8888309505)**

Respondent



**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is present.  
Counsel for Petitioner requested for adjournment on the ground that,  
Sr. Counsel is unable to attend the Tribunal today. List it on  
19/02/2018.



**Member (T)**



**Member (J)**